O.A. No.1750/94

27-2-2001

Hon'ble Mr. Justice RRK Trivedi, V.C. Hon'ble Mr. V.Srikantan, A.M.

Heard Sri Ashok Mohiley, counsel for the applicant. This OA has been filed challenging the order dated 30-8-1994 passed by IX Addl. District Judge, Kanpur Nagar in Misc.Appeal No27 of 1992 under Section 17 of the Payment of Wages Act, 1936. In view of the judgement of the Hon'ble Supreme Court in case of K.P. Gupta, Vs. Controller Printing and Stationery, 1996 SCC (L&S) 264, this OA is not maintainable. The OA is accordingly dismissed as not maintainable with no order as to costs.

2. The applicant may seek remedy before the appropriate court.

Member (A)

Vice Chairman

Dube/